

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR.

Criminal Application (BA) No. 285 of 2020

*[Shankar S/o Bhanudas Mohokar Vs. The State of Maharashtra through P.S.O., P.S. Daryapur,
Dist. Amravati]*

Office Notes, Office Memoranda of
Coram, appearances, Court's Orders
or directions and Registrar's order

Court's or Judge's Order

Shri B. M. Lonare, APP for the State

CORAM : M. G. GIRATKAR, J.

DATE : 27/04/2020

Interim bail is granted to the applicant as per order
dated 20-4-2020.

Learned Additional Public Prosecutor Shri Lonare is
seeking time to file reply.

List this application for consideration on 5-5-2020.

Interim bail to continue till then.

JUDGE

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